

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 13529-JK (LD) of 2024
DATED:- 26 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

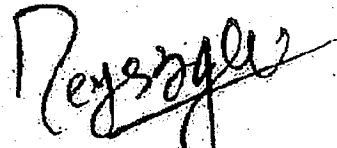
Secretary to Government,

Dated:- 26 - 07 - 2024

No:- LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.13529-JK(LD) of 2024 dated 26.07.2024

S.No.	Name	Office	Case No. & titled
1	Smt. Sushma Rani, Technical officer to Chief Engineer	Chief Engineer distribution JPDCL	1. WP(C) 2295/2023 titled Keshav Singh V/s UT of J&K. 2. TA No. 8557/2021 titled Rattan Chand and Ors. V/s UT of J&K and Ors. 3. TA No. 118/2022 titled Raj Singh and Ors. V/s UT of J&K and Ors. 4. TA No. 2997/2020 in SWP No. 2392/2016 titled Gian Chand and Ors. V/s UT of J&K and Ors.
2	Er. Avneet Gupta,	Executive Engineer, Electric Division-I Jammu	1. CCP(S) No. 301/2023 titled Mulkh Raj V/s UT of J&K and Ors. 2. LPA, UT of J&K V/s Gulshan Ara and anr.
3	ER. Abdul Rashid	Executive Engineer, Electric Division, Rajouri	1. WPC No. 2856/2023 titled Parvez Ahmed Vs UT of J&K and Ors.
4	Er. Aftab Ahmed	Executive Engineer, Electric division Poonch	1. SWP No. 888/2013 titled Mohd Ashaq Khan Vs State of J&K and Ors.
5	Er. Janak Raj Sharma	Executive engineer Electric Division -III	1. SWP No. 882/2014 titled Ram Lal v/s state of J&K 2. LPA, UT of J&K V/s Dr. Sandeep Sharma.
6	Er. Gopal Singh	Executive Engineer, Electric division, Doda	1. O.A 1569/2023 Suresh Kumar Sharma V/s UT of J&K
7	Er. A.K Chibber	Executive Engineer, Electric division- II	1. O.A 1497/2022 titled Jaswant Singh V/s UT of J&K
8	Er. Sunil Pandoh	Executive Engineer, Electric division- Udhampur	1. O.A No. 1606/2023 titled Rashpal Singh V/s UT of J&K.
9	Mr. Nazir Ahmad Wani,	Executive Engineer, Baglihar HEP	M/s S P Singla Constructions Pvt. Ltd V/s J&K State Power Development Corporation Ltd

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